

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 68**  
ANSWERED ON 22/07/2024

**SPECIAL SCHEME FOR IMPROVING URBAN LAND AND PROPERTY RELATED  
RECORDS**

**68. SHRI NARHARI AMIN**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has contemplated on any special scheme to improve urban land and property related records;
- (b) if so, the details thereof; and
- (c) whether it has been considered to commence this scheme as a pilot project in various States of the country?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)

(a) to (c): During the 3<sup>rd</sup> National Conference of Chief Secretaries held on 27-29 December, 2023 in New Delhi with the theme of 'Ease of Living', included a sub-theme of 'Land and Property: Accessibility, Digitization, Registration & Mutation'. It was decided in the Conference to improve urban land records system, which would include: enabling legal framework through new enactment/ amendment by June, 2025, defining the process by December, 2025 and finally running the pilot in 10% urban areas by December, 2026.

The subject matter is handled by Department of Land Resources (DoLR).

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